

GOVERNMENT OF JAMMU AND KASHMIR
Housing & Urban Development Department
Civil Secretariat - Jammu/Srinagar

NOTIFICATION
Jammu, the 10th April, 2024

S.O. 238 .-In exercise of the powers conferred by section 3 of the Jammu and Kashmir Public Premises (Eviction of Unauthorized Occupants) Act, 1988 and in supersession of all previous notifications issued on the subject, the Government hereby appoint Mr. Showkat Ahmad Mattoo, Deputy Director, Land Management, Srinagar Development Authority as "Estates Officer" in respect of the premises controlled by the Srinagar Development Authority.


By Order of the Government of Jammu and Kashmir.


Sd/-
(Mandeep Kaur) IAS
Commissioner Secretary to the Government

No. HUD-SDA/44/2023(C. No. 7289109)
Copy to the:-

Dated: 10.04.2024

1. Principal Secretary to the Hon'ble Lieutenant Governor.
2. Joint Secretary (Jammu, Kashmir and Ladakh), Ministry of Home Affairs, Government of India.
3. Commissioner/Secretary to the Government, General Administration Department.
4. Divisional Commissioner, Kashmir.
5. Secretary to the Government, Revenue Department.
6. Secretary to the Government, Department of Law, Justice & Parliamentary Affairs.
7. Vice Chairman, Srinagar Development Authority, Bemina, Srinagar.
8. Director, Archives, Archaeology and Museums, J&K.
9. Concerned Officer.
10. General Manager, Government Press, Jammu, **for publication of the notification in the Government Gazette.**
11. Private Secretary to the Chief Secretary.
12. Private Secretary to Commissioner Secretary to the Government, H&UDD.
13. Incharge Website, H&UDD.
14. Notification file/stock file.


10/04/2024
(S. Tarandeep Singh)

 Under Secretary to the Government